

**Setting up of Industrial Parks**

1874. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government is contemplating on setting up of Industrial Parks in various parts of the country;

(b) if so, the details thereof; and

(c) whether any places have been identified so far for establishing these Industrial Parks in Jharkhand ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) 'Industrial Park Scheme' was notified by Department of Industrial Policy and Promotion (DIPP) *vide* notification No.12(4)/2001-IP and ID dated 1st April, 2002 and the Scheme ended on 31st March, 2006. The Department used to accord approval to those undertakings which had developed industrial parks for availing benefits under Section 80-IA of Income Tax Act, 1961. The scheme did not involve setting up of any industrial park in public sector.

For upgradation of industrial infrastructure in Industrial Estates/Parks/Areas, DIPP notified a scheme 'Modified Industrial Infrastructure Upgradation Scheme (MIIUS)' in July, 2013.

(b) 21 project proposals have been accorded 'In-principle' approval under 'MIIUS'. The details of these projects are mentioned in Statement (*See below*).

(c) Two projects at Devipur Industrial Area in District Devghar and Tupudana Industrial Area in District Ranchi have been accorded 'in principal' approval under 'MIIUS' in the State of Jharkhand and these are also included in Statement.

**Statement**

*List of Projects which were accorded 'In-principle' approval under MIIUS*

Sl. No.	Name and location of the Project	State	Project Cost	Central Grant	Date of In-Principle Approval
1	2	3	4	5	6
1.	Devipur Industrial Area, Devghar	Jharkhand	105.00	27.36	13.06.2014

1	2	3	4	5	6
2.	Tupundana Industrial Area, Ranchi	Jharkhand	24.50	8.11	13.06.2014
3.	Industrial Area Zuangtui, Aizawl	Mizoram	29.76	15.22	13.06.2014
4.	Bodhjungnagar Industrial Area	Tripura	62.00	41.90	13.06.2014
5.	Industrial Growth Centre, Urla, Distt. Raipur	Chhattisgarh	54.31	12.15	13.06.2014
6.	Sirgitti Engineering Cluster	Chhattisgarh	33.20	8.32	13.06.2014
7.	Industrial Infra Upgradation of IMT Manesar	Haryana	100.56	29.27	13.06.2014
8.	Industrial Infra Upgradation at IMT, Bawal	Haryana	88.02	29.27	13.06.2014
9.	Industrial Area, Kandrauri	HP	106.98	26.97	13.06.2014
10.	Industrial Area, Pandoga	HP	112.00	33.46	13.06.2014
11.	SIDCO, Industrial Growth Centre, Samba	J & K	14.60	7.45	13.06.2014
12.	Industrial Estate, Kathua	J & K	27.75	12.91	13.06.2014
13.	Furniture Hub at Ernakulam	Kerala	97.29	45.44	13.06.2014
14.	Kolhar Industrial Area, Bidar	Karnataka	124.82	48.36	13.06.2014
15.	Bangalore Aerospace Park, Devenhalli	Karnataka	93.00	47.43	13.06.2014
16.	Industrial Area, Sitapur, Morena	MP	75.00	12.75	13.06.2014

1	2	3	4	5	6
17.	Industrial Area, Ujjaini, Dhar	MP	43.74	12.08	23.07.2014
18.	Angul Aluminium Park, Angul	Odisha	172.55	43.01	13.06.2014
19.	Punjab Small Industries and Export Corporation Ltd. (PSIEC) Estate, Patiala	Punjab	58.71	16.58	24.06.2014
20.	Paddy Processing Cluster, Ranga Reddy	Telangana	135.93	45.29	10.07.2014
21.	Pashamylaran Industrail Area, Medak	Telangana	80.00	26.47	25.08.2014
TOTAL			1639.72	549.80	

#### Discussion in WTO on welfare of agricultural sector

1875. SHRI DARSHAN SINGH YADAV:

SHRI K.C. TYAGI:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether any discussion has been taken recently in World Trade Organisation (WTO) on the issue of the welfare of agricultural sector;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) The focus of the ongoing Doha Round of trade negotiations in the World Trade Organization is 'development'. The Doha Development Agenda (DDA) envisages disciplines on and reductions in trade-distorting agricultural subsidies with special and differential treatment for developing countries. At a Ministerial Conference of the WTO in Bali, Indonesia in December 2013, decisions were taken on some of the issues in the DDA. Decisions in the area of agriculture relate to public stockholding for food security purposes, agricultural quotas, export competition and cotton.